

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 02

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	CRLR/781/2024	BHAWANA CHHETRI Versus SUMIT CHHETRI AND ANOTHER	M C PANT ARUN KUMAR	G.A
2	CRLR/831/2024	FIROZ AND ANOTHER Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME AFFAIRS, GOVT. OF U.K. DEHRADUN	SHEETAL SELWAL	G.A.
WITH IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION				
3	CRLR/833/2024	PRAVIN KUMAR Versus ARCHANA	B S KORANGA	
4	ABA/1156/2024	SALMAN Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
5	ABA/1157/2024	KHALID QURESHI AND OTHERS Versus STATE OF UTTARAKHAND	PRATHAM CHANDRA RAJ KUMAR SINGH	G.A.
6	ABA/1158/2024	ARVIND Versus STATE OF UTTARAKHAND	ARJUN ARORA AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
7	ABA/1160/2024	SAHUD Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
8	ABA/1161/2024	VIJAY KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	ANKUSH NEGI AZMEEN WASON	G.A.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

9	ABA/1162/2024	JOHEB Versus STATE OF UTTARAKHAND AND ANOTHER	HARSH VARDHAN DHANIK IMRAN ALI KHAN	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
10	ABA/1163/2024	MOHAMMAD BABAR Versus STATE OF UTTARAKHAND	ADITYA PRATAP SINGH	G.A.
11	ABA/1164/2024	AMARJEET SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	MS. SADAF	G.A.
12	ABA/1165/2024	RAKESH KUMAR Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
13	BA1/2071/2024	MANGAT SINGH ALIAS MANGI Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
14	BA1/2141/2024	MANOHAR Versus STATE OF UTTARAKHAND	LATA NEGI AMAR MURTI SHUKLA	G.A.
15	BA1/2195/2024	ANURAG Versus STATE OF UTTARAKHAND	PANKAJ KUMAR SHARMA	G.A.
16	BA1/2198/2024	SHAHZAD Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
17	BA1/2199/2024	SHAHZAD AND OTHERS Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
18	BA1/2200/2024	ASIF Versus STATE OF UTTARAKHAND	ARJUN ARORA AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
19	BA1/2204/2024	SUDHANSHU TYAGI Versus STATE OF UTTARAKHAND	ANUJ KUMAR DIXIT	G.A.
20	BA1/2205/2024	RAHUL BHOJ Versus STATE OF UTTARAKHAND	ROHIT KUMAR GAUR B M PINGAL	G.A.
21	BA1/2206/2024	MOHD. NAZIM Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
22	BA1/2207/2024	MOHD. NAZIM Versus	PRANAV SINGH	G.A.

STATE OF UTTARAKHAND

23	BA1/2208/2024	AKSHAY Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
24	BA1/2210/2024	AJAY ALIAS KAKA Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
25	BA1/2211/2024	SOHAB Versus STATE OF UTTARAKHAND	PRABHAT BOHRA P S BOHRA	G.A.
26	BA1/2212/2024	PARTIBHA SINGH Versus STATE OF UTTARAKHAND	SHAKIB HUSAIN	G.A.
27	BA1/2213/2024	YOGESH THWAL Versus STATE OF UTTARAKHAND	B S KORANGA	G.A.

*** TIME BARRED (FRESH CASES) ***

28	CRLR/835/2024	POOJA UPADHYAY AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	DEEP CHANDRA JOSHI PANKAJ SEMWAL SHREY JOSHI HIMANSHU JOSHI	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR

*** ORDER MATTERS (AFTER FRESH) ***

29	BA1/913/2024	CHAMKOR SINGH ALIAS CHAMKI Versus STATE OF UTTARAKHAND	MEDHA PANDE KUNWAR VIKRAMADITYA SHAH	G.A.
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CONNECTED WITH

29(1)	CRLR/450/2024	CHAMKOR SINGH ALIAS CHAMKI Versus STATE OF UTTARAKHAND	C S GAUTAM MEDHA PANDE KUNWAR VIKRAMADITYA SHAH	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

30	MCRC/1/2024 FOR TIME EXTENSION APPLICATION IN BAST/32/2024	RAIS AHMAD Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
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*** ORDER MATTERS ***

31	BA1/1003/2022	VIPIN KUMAR Versus STATE OF UTTARAKHAND	VEER KUNWAR SINGH GAURAV SINGH	G.A.
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WITH

IA/12/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

NOTE : CONNECTED BA1 1611/2022 IS DECIDED.

CONNECTED WITH

31(1)	BA1/1611/2022	RASHID KHAN Versus STATE OF UTTARAKHAND	MILIND RAJ S R S GILL	G.A.
32	BA1/683/2023	RAM KUMAR Versus STATE OF UTTARAKHAND	KAMLESH TIWARI RAJAT MITTAL	G.A.

WITH

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

33	ABA/1046/2023	WASHIM RAZA KHAN Versus STATE OF UTTARAKHAND	ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK ANTHWAL	G.A.
34	BA1/1263/2023	ARJUN Versus STATE OF UTTARAKHAND	RAJENDRA SINGH AZAD	G.A.
35	BA1/2676/2023	VIJAY VISHWAS ALIAS BIRJU Versus STATE OF UTTARAKHAND	PIYUSH SHRIVASTAV, VIKAS ANAND,	G.A.
36	BA7/1/2024	KULDEEP SINGH ALIAS K.D Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.

WITH

IA/1/2024 FOR SHORT TERM BAIL APPLICATION

37	BAST/34/2024	NASEEER AHMAD Versus STATE OF UTTARAKHAND	LAYBA KHAN AMIT KAPRI	G.A.
38	BA3/57/2024	DEEPAK KUMAR Versus STATE OF UTTARAKHAND	RAJAT MITTAL (AMICUS CURIAE)	G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

NOTE : CONNECTED BA1 3326/2021 IS DECIDED.

CONNECTED WITH

38(1)	BA1/3326/2021	DEEPAK KUMAR Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
39	BA3/72/2024	ANUJ Versus STATE OF UTTARAKHAND	POORAN SINGH RAWAT	G.A.

NOTE : CONNECTED BA1 316/2023 IS DECIDED.

	CONNECTED WITH		
39(1)	BA1/316/2023	ARJUN Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME, DEHRADUN	SHASHI KANT SHANDILYA G.A.
	CONNECTED WITH		
39(2)	BA2/231/2024	ARJUN Versus STATE OF UTTARAKHAND	MOHD SAFDAR G.A.
40	BA2/217/2024	JAVED ALAM Versus STATE OF UTTARAKHAND	MANI KUMAR G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT		
41	BA2/252/2024	YOGENDRA KUMAR YOGESH Versus STATE OF UTTARAKHAND	BILAL AHMED G.A.
42	ABA/651/2024	SANDEEP RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT G.A. ABHIJAY NEGI, SNIGDHA TIWARI
	WITH IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT		
43	BA1/1095/2024	AMIT KATARIA Versus STATE OF UTTARAKHAND	MANISH LOHANI SANDEEP KOTHARI ALOK KUMAR DEVESH SAINI, RAJENDRA SINGH AZAD(FOR COMPLAINANT) G.A.
	WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT		
44	ABA/1114/2024	MAHENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MOHD SHAFY G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT		
45	ABA/1149/2024	RAVINDRA SINGH GREWAL Versus STATE OF UTTARAKHAND	NAVNEET KAUSHIK G.A.
	WITH IA/1/2024 FOR INTERIM BAIL APPLICATION		
46	BA1/1265/2024	SEHZAD Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI G.A.
47	BA1/1674/2024	JHANKAR ALIAS MOHAMAD RAJA Versus	D C S RAWAT G.A.

STATE OF UTTARAKHAND

48 BA1/1767/2024 ANURAG HEMANT SINGH RAMJI
Versus MAHRA SRIVASTAVA,
STATE OF UTTARAKHAND SIDDHANT GAURAV SINGH
TIWARI (FOR
COMPLAINANT)
G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

CONNECTED WITH

48(1) BA1/1868/2024 PRINCE KHATANA MILIND RAJ RAMJI
Versus KUNDAN SINGH SRIVASTAVA,
STATE OF UTTARAKHAND S R S GILL GAURAV SINGH
(FOR
COMPLAINANT)
G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

CONNECTED WITH

48(2) BA1/1897/2024 PRASHANT YADAV IMRAN ALI RAMJI
Versus KHAN SRIVASTAVA,
STATE OF UTTARAKHAND HARSH GAURAV SINGH
VARDHAN (FOR
DHANIK COMPLAINANT)
G.A.

49 BA1/1829/2024 DEVENDRA SINGH MANI KUMAR G.A.
Versus
STATE OF UTTARAKHAND

50 BA1/2165/2024 ASHU GAURAV SINGH G.A.
Versus
STATE OF UTTARAKHAND

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